GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING

LOK SABHA

UNSTARRED QUESTION NO. 918 TO BE ANSWERED ON 25TH JULY, 2023

SCHEMES IMPLEMENTED BY DAHD

918. SHRI DURGA DAS (D.D.) UIKEY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालनऔरडेयरीमंत्री be pleased to state:

- (a) the number of people belonging to the tribal communities in Madhya Pradesh benefited so far from the schemes being implemented by the Department of Animal Husbandry and Dairying (DAHD);
- (b) the role of DAHD in getting loan secured from the banks;
- (c) the benefits of the said scheme accrued to the small farmers as per the objective of the Government; and
- (d) the details of the achievements made by the Department, State-wise?

ANSWER THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) DAHD is implementing schemes which are applicable for all the communities including the Tribal communities. Scheme-wise details are as under:

Name of the Scheme	Number of tribal		
	beneficiaries covered		
Rural Backyard Poultry development, Risk Management	3150		
& Livestock Insurance & Distribution of Power chaff			
cutter under the Scheme National Livestock Mission			
(NLM)			
Nationwide Artificial Insemination Programme (NAIP)	39,61,000		
of RashtriyaGokul Mission Scheme			
Livestock Health and Disease Control Programme	1,50,10,187 total		
(LHDCP)	beneficiaries (including		
	Tribal beneficiaries)		

(b) DAHD is not directly involved in the disbursal / sanction of the loan. However, in the various schemes where loan is required in the scheme is continuously monitoring with the lending agencies in order to facilitate loan sanction to the beneficiary;

- (c) &(d) The details of benefits and the achievements made by the Department are as under:
 - **Dairy Development Schemes:** The following schemes being implemented by the Department of Animal Husbandry and Dairying: -
 - (i) National Programme for Dairy Development (NPDD)
 - (ii) Dairy Processing and Infrastructure Development Fund (DIDF)
 - (iii) Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in dairy activities (SDCFPO)

The above schemes are not beneficiary oriented. The milk pourers are benefitted indirectly by way of pouring milk to dairy cooperatives at village level where the dairy value chain infrastructure has been created/strengthened from these schemes.

- RashtriyaGokul Mission: The scheme is playing important role in enhancing milk production and productivity of bovines to meet growing demand of milk and making dairying more remunerative to the rural farmers of the country. The scheme has been leading to multiplication of elite animals of indigenous breeds and increased availability of indigenous stock and benefits of the scheme has been percolating to 8 crore farmersengaged in dairying especially small and marginal farmers and landless labours. Due to implementation of scheme and other measures taken by Government of India milkproduction in the country has increased from 146.3 million tonnes 2014-15 to 221 million tonnes in 2021-22 with annual growth rate of 6.3%. The value of milk output in 2020-21 was Rs. 9.32 lakh crore surpassing total value of output from food grains. Under the Rashtriya Gokul Mission Nationwide Artificial Insemination Programme(NAIP) been initiated for delivery of free of cost quality inseminationservices at farmers' doorstep in 604 districts with less than 50% Al coverage. Under the programme, as on date 5.82 crore animals have been inseminated, 7.26 croreartificial inseminations performed, and 3.81 crore farmers benefitted. The details of the achievements done under the programme is enclosed at Annexure-I
- **National Livestock Mission:** There are several benefits of the said scheme accrued to the small famers like Employment generation.

• Livestock Health and Disease Control Programme:

1. Vaccination:

- 1.1. FMD vaccination (Round 2)- All states/UTs have closed the FMD round-II by vaccination 24.18 Cr. (94%) cattle and buffalo
- 1.2. FMD vaccination (Round 3)- So far 4.89 Cr. against vaccine doses have been utilized by the states/UTs. 6 states (Kerala, Karnataka, Tamil Nadu, Chandigarh, Andhra Pradesh & Delhi) have completed the vaccination program. Currently vaccination is ongoing in 6 states and 11 states are yet to begin vaccination for round 3.
- 1.3. Brucellosis 2.25 Cr. female bovine calves have been vaccinated against Brucellosis.
- 1.4. PPR 1.84 Cr. sheep and goat have been vaccinated against 2.85 Cr. vaccine doses supplied to 9 States including 10 priority districts of Mission Utkarsh.

1.5. CSF - 16.84 lakh pigs have been vaccinated so far against 59.57 lakh vaccine doses supplied to 26 States/UTs. 17 states have initiated the vaccination program, remaining states/UTs are yet to begin.

State wise vaccination done under the scheme are placed at **Annexure-II.**

2. Mobile Veterinary Unit:

To ensure that veterinary healthcare services are provided at the farmer's doorstep through Mobile Veterinary Units (MVUs), the Government is providing assistance to States/ UTs and assisted for 4340 MVUs across the country and released Rs.682.85 Crore since 2021-22.

State wise total no. of MVUs sanctioned and fund released during 2021-22 and 2022-23 are placed at **Annexure-III**.

State wise achievements made under Rashtriya Gokul Mission for Development and conservation of Indigenous breeds

200	99250W/000A2029 Uni	Nationwide Artificial Insemination Programme					
SN	State/UT	Animal Covered	Al done	Farmers benefitted			
1	ANDHRA PRADESH	4122110	5842406	2244607			
2	ARUNACHAL PRADESH	3187	3332	1527			
3	ASSAM	1014449	1159717	869352			
4	BIHAR	2130026	2483141	1691520			
5	CHHATTISGARH	1349355	1566516	863260			
6	GOA	20318	31275	7356			
7	GUJARAT	3077021	4007966	2099197			
8	HARYANA	430886	502896	308579			
9	HIMACHAL PRADESH	1286034	1710914	1000419			
10	JAMMU & KASHMIR	1788085	2466653	1241684			
11	JHARKHAND	1778483.833	1989375	1323993			
12	KARNATAKA	3101298	4131004	2121020			
13	LADAKH	5129	5667	4278			
14	KERALA	0	0	0			
15	MADHYA PRADESH	6375834	7217162	3961295			
16	MAHARASHTRA	3707982	4242594	2529323			
17	MANIPUR	20547	21824	11178			
18	MEGHALAYA	43557	57712	15221			
19	MIZORAM	7522	9446	3665			
20	NAGALAND	31633	35206	12610			
21	ODISHA	3940898	4871078	2570642			
22	PUNJAB	1131408	1562061	598000			
23	RAJASTHAN	3828441	4487397	2834575			
24	SIKKIM	31480	34988	23948			
25	TAMIL NADU	3086840	4452831	1588566			
26	TELANGANA	2579248	2993214	1379877			
27	TRIPURA	177517	207334	151698			
28	UTTAR PRADESH	9147152	11621096	5605714			
29	UTTARANCHAL	1033157	1366455	772819			
30	WEST BENGAL	3045678	3548428	2296999			

Annexure II

State wise vaccine supplied, and vaccine applied (ongoing round)

(unit- in lakh)

		FMD Round-3		Brucellosis		PPR		CSF	
Sl. No	State/ UT	Vaccine Supplie d	Cumul ative vaccin ation	Vacci ne Suppli ed	Cumul ative vaccina tion	Vacci ne Suppli ed	Cumul ative vaccin ation	Vacci ne Suppli ed	Cumu lative vaccin ation
1	Andaman and Nicobar	0.08	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	93.66	89.18	10.80	10.00	59.02	34.26	0.93	0.00
3	Arunachal Pradesh	0.00	0.00	0.61	0.10	0.00	0.00	3.56	0.03
4	Assam	0.00	0.00	13.72	5.68	0.00	0.00	10.78	1.50
5	Bihar	0.00	0.00	24.37	22.77	0.00	0.00	2.41	0.00
6	Chandigarh	0.19	0.19	0.03	0.03	0.00	0.00	0.00	0.00
7	Chhattisgarh	0.00	0.00	5.58	4.49	4.54	4.14	4.57	3.46
8	DDNH	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00
9	Delhi	1.38	1.29	0.18	0.16	0.00	0.00	0.00	0.00
10	Goa	0.42	0.00	0.01	0.01	0.00	0.00	0.04	0.00
11	Gujarat	122.38	0.00	7.57	7.31	53.24	0.00	0.00	0.00
12	Haryana	0.00	0.00	5.00	2.99	0.00	0.00	0.00	0.00
13	Himachal Pradesh	18.51	13.52	3.75	0.98	0.00	0.00	0.02	0.00
14	Jammu And Kashmir	25.66	0.00	4.77	1.02	4.31	4.30	0.00	0.00
15	Jharkhand	0.00	0.00	11.40	7.20	0.00	0.00	5.67	0.00
16	Karnataka	98.53	100.71	10.00	9.49	90.08	87.99	3.24	2.53
17	Kerala	14.43	12.27	2.53	0.30	0.00	0.00	0.60	0.00
18	Ladakh	0.68	0.00	0.08	0.04	0.00	0.00	0.00	0.00
19	Lakshadweep	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	159.52	0.00	45.10	31.34	0.00	0.00	0.00	0.00

Maharashtra	169.38	160.33	29.07	10.49	2.58	2.52	0.14	0.02

21									
22	Manipur	0.00	0.00	0.44	0.16	0.02	0.02	2.35	0.01
23	Meghalaya	0.00	0.00	0.94	0.12	0.00	0.00	4.25	0.32
24	Mizoram	0.00	0.00	0.04	0.01	0.00	0.00	1.12	0.29
25	Nagaland	0.00	0.00	0.07	0.03	0.00	0.00	3.64	0.19
26	Odisha	95.92	4.71	4.49	4.49	69.05	48.25	1.35	0.68
27	Puducherry	0.67	0.50	0.09	0.04	0.00	0.00	0.01	0.00
28	Punjab	69.50	0.00	6.50	3.72	0.00	0.00	0.23	0.19
29	Rajasthan	50.13	0.00	25.55	0.00	2.68	2.68	1.09	0.70
30	Sikkim	0.00	0.00	0.25	0.05	0.00	0.00	0.25	0.12
31	Tamil Nadu	90.00	86.43	24.00	9.76	0.00	0.00	0.00	0.00
32	Telangana	52.22	0.00	5.45	4.08	0.00	0.00	1.80	0.00
33	Tripura	0.00	0.00	0.38	0.20	0.00	0.00	4.06	0.26
34	Uttar Pradesh	108.19	12.81	70.46	64.39	0.00	0.00	4.13	3.27
35	Uttarakhand	20.33	7.26	3.86	1.71	0.00	0.00	0.16	0.10
36	West Bengal	0.00	0.00	22.27	21.56	0.00	0.00	3.20	3.17
	Total	1,191.79	489.18	339.37	224.75	285.52	184.15	59.58	16.84

Annexure III State wise Status of MVU

SI. No.	State/UTs	No. of MVUs Sanctioned (procurement & customization)	Funds released MVU (Rs. In Crore)
1	Andhra Pradesh	340	54.40
2	Bihar	307	49.12
3	Chhattisgarh	163	26.08
4	Goa	2	0.20
5	Gujarat	127	8.89
6	Haryana	70	11.20
7	Himachal Pradesh	44	7.04
8	Jharkhand	236	37.76
9	Karnataka	275	44.00
10	Kerala	29	4.64
11	Madhya Pradesh	406	64.96
12	Maharashtra	80	12.80
13	Odisha*	181	28.96
14	Punjab	70	11.20
15	Rajasthan	536	85.76